

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2077
TO BE ANSWERED ON FEBRUARY 12, 2026**

PM-EBUS SEWA SCHEME

NO. 2077. SHRI DILESHWAR KAMAIT:

SMT. POONAMBEN HEMATBHAI MAADAM:

SHRI P C MOHAN:

SHRI VISHWESHWAR HEGDE KAGERI:

DR. MANNA LAL RAWAT:

SHRI DULU MAHATO:

SHRI DAMODAR AGRAWAL:

SHRI RAMESH AWASTHI:

SHRI CHANDRA PRAKASH JOSHI:

SHRI ANURAG SHARMA:

SHRI SAGAR ESHWAR KHANDRE:

SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

SHRI KRISHNA PRASAD TENNETI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the manner in which the PM-eBus Sewa Model/Scheme is strengthening urban mobility in Tier-II and Tier-III cities;**
- (b) the amount of funds sanctioned and spent under the scheme till December 2025;**
- (c) the details of 3,622 e-buses sanctioned in 2025 under the PM-eBus Sewa Scheme including the status of construction of 52 civil depots and 40 Bus Terminal Management power sites across 44 cities after the logo launch at Urban Mobility India 2025 along with the city-wise allocation for Karnataka including Bengaluru Metropolitan Transport Corporation (BMTC);**
- (d) the number of e-buses that have become operational so far including those under BMTC and the impact on ridership, reduction in diesel consumption and urban mobility decarbonisation;**
- (e) the employment generated through bus operations, depot construction, maintenance and charging infrastructure and allied services under the scheme including local hiring in Bundelkhand region;**
- (f) the future tender targets and timelines for nationwide deployment of e-buses including the proposed expansion of electric fleets in Bengaluru and other cities of Karnataka and in underserved regions such as Jhansi and Lalitpur in Uttar Pradesh to accelerate sustainable and inclusive urban mobility; and**

(g) the current status of the PM-eBus Sewa Scheme including the total number of electric buses approved and deployed under the said scheme since its inception till date, year and State-wise including Karnataka, particularly in Bidar?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): The PM-eBus Sewa Scheme aims to strengthen urban mobility by deploying 10,000 air-conditioned electric buses across more than 100 cities. The Scheme covers cities with the population between 3 - 40 lakhs, as well as the State capital & Capital cities of North Eastern and hilly regions having population less than 3 lakhs, thereby delivering major benefits to commuters in smaller cities and those without organized bus services. The Scheme also provides financial support for development/upgradation of depot infrastructure and creation of behind-the-meter (BTM) power infrastructure required for city bus operation.

(b): A total of ₹1254.38 Cr has been sanctioned for development of associated infrastructure and ₹ 450.89 Cr has been released till December, 2025.

(c): The details of 3622 e-buses, including 750 e-buses of Karnataka, sanctioned in the calendar year 2025 are provided in the Annexure-I. The construction of Civil and Power infrastructure is dynamic in nature and progress varies continually from city to city. Individual city is responsible for execution and monitoring of infrastructure projects. As on date, 104 civil infrastructure projects and 98 power infrastructure projects has been sanctioned and are at different stages of implementation.

As per the extant guidelines, Bangalore is not eligible to participate under the scheme.

(d): The State Govt. of Karnataka informed that 1702 e-buses are operational under Bengaluru Metropolitan Transport Corporation (BMTC) and 50 e-buses are operational under Karnataka State Road Transport Corporation (KSRTC).

Further, No e-bus is operational under the PM-eBus Sewa Scheme at this stage.

(e): The data management system of this Ministry does not maintain data of employment generation as operation of buses and depot construction projects are implemented by respective cities. However, employment generation potential is estimated to be in the range of 45000 to 55000 direct jobs during tenure of the scheme.

The State of Uttar Pradesh including Bundelkhand region has not participated under the Scheme.

(f): Future tender including eligible cities of State of Karnataka depends on completion of various activities like, State-wise aggregation of demand, finalization of depot location, project sanctioning by State level Steering Committee and Central Sanctioning Steering Committee. However, timeline for deployment of buses in Tender1 & Tender 2 is attached as annexure II.

Since State of Uttar Pradesh has not participated and Bangalore is not an eligible city, hence question of e-bus deployment at Bangalore, Jhansi and Lalitpur does not arise.

(g): The details of number of electric buses sanctioned are given in Annexure-III.

Details of 3622 e-buses sanctioned in Calendar Year 2025

State	City	Sanctioned Buses
Andhra Pradesh	Amravati	50
	Anantapur	50
	Kadapa	50
	Kakinada	50
	Kurnool	50
	Rajahmundry	50
	Tirupati	50
	Nellore	100
	Guntur	100
	Vijayawada	100
Karnataka	Visakhapatnam	100
	Vijayapura	50
	Davanagere	50
	Hubballi-Dharwad	100
	Kalaburagi	100
	Mangaluru	100
	Mysuru	100
	Shivamogga	50
	Belagavi	100
	Bellary	50
Madhya Pradesh	Tumakuru	50
	Gwalior	30
Gujarat	Junagadh	25
Rajasthan	Bikaner	50
	Sikar	50
	Jaipur	300
	Alwar	50
	Jodhpur	25
Telangana	Warangal	100
	Nizamabad	51
Punjab	SAS Nagar Cluster	100
Gujarat	Gandhidham	80
	Navsari	50
	Vadodara	150
	Gandhinagar	50
Meghalaya	Shillong	5
Madhya Pradesh	Indore	120
	Bhopal	95
	Jabalpur	100
	Satna	20
	Dewas	55
Andhra Pradesh	Tirupati	300
Chandigarh	Chandigarh	328
Uttarakhand	Haridwar	-12
	Grand Total	3622

Timelines of Procurement of e-Buses under PM-eBus Sewa scheme:For 9m and 12 m Standard Floor/ Low Floor AC:

Sl. No.	Details	TIMELINE	
		Tender-1	Tender-2
1.	<u>Delivery of 40% e-buses from the date of signing of Concession Agreement</u>	<u>18 weeks</u>	<u>22 weeks</u>
2.	<u>Delivery of remaining 35% e-buses from the date of signing of Concession Agreement</u>	<u>30 weeks</u>	<u>34 weeks</u>
3.	<u>Delivery of remaining 25% e-buses from the date of signing of Concession Agreement</u>	<u>42 weeks</u>	<u>46 weeks</u>

Note: The timelines mentioned above are subject to the completion of conditions precedent and handover of Depots by Public Transport Authority (PTA).

For 7m Standard Floor AC:

S. No.	Details	TIMELINE	
		Tender 1	Tender 2
1.	<u>Delivery of 40% e-buses from the date of signing of Concession Agreement</u>	<u>32 weeks</u>	<u>36 weeks</u>
2.	<u>Delivery of remaining 35% e-buses from the date of signing of Concession Agreement</u>	<u>44 weeks</u>	<u>48 weeks</u>
3.	<u>Delivery of remaining 25% e-buses from the date of signing of Concession Agreement</u>	<u>56 weeks</u>	<u>60 weeks</u>

Note: The timelines mentioned above are subject to the completion of conditions precedent and handover of Depots by Public Transport Authority (PTAs).

State-City-Year Wise Details of e-buses under the Scheme.

Buses Sanctioned under PM-eBus Sewa Scheme As on 09.02.2026					
State/ UT/Cities		Buses sanctioned (city-wise & year-wise)			
State/ UT	City	2023-24	2024-25	2025-26	Total
Andhra Pradesh	Amaravati	-	50	-	50
	Anantapur	-	50	-	50
	Guntur	-	100	-	100
	Kadapa	-	50	-	50
	Kakinada	-	50	-	50
	Kurnool	-	50	-	50
	Nellore	-	100	-	100
	Rajahmundry	-	50	-	50
	Tirupati	-	50	300	350
	Vijayawada	-	100	-	100
Arunachal	Visakhapatnam	-	100	-	100
	Itanagar	-	-	50	50
Assam	Guwahati	100	-	-	100
Bihar	Bhagalpur	50	-	-	50
	Darbhanga	50	-	-	50
	Gaya	50	-	-	50
	Muzaffarpur	50	-	-	50
	Patna	150	-	-	150
	Purnea	50	-	-	50
Chandigarh	Chandigarh	100	-	328	428
Chhattisgarh	Durg-Bhilai	50	-	-	50
	Bilaspur	50	-	-	50
	Korba	40	-	-	40
	Raipur	100	-	-	100
Dadra &NH	Daman	-	-	50	50
Goa	Panaji	-	-	50	50
Gujarat	Bhavnagar	100	-	-	100
	Gandhidham	-	-	80	80
	Gandhinagar	50	-	50	100
	Jamnagar	50	-	-	50
	Junagadh	25	25	-	50
	Navsari	-	-	50	50
	Rajkot	100	-	-	100
	Vadodara	100	-	150	250
Haryana	Faridabad	100	-	-	100
	Gurugram	100	-	-	100
	Hisar	50	-	-	50
	Karnal	50	-	-	50

	Panipat	50	-	-	50
	Rohtak	50	-	-	50
	Yamuna Nagar	50	-	-	50
J &K	Jammu	100	-	-	100
	Srinagar	100	-	-	100
Karnataka	Belagavi	-	100	-	100
	Bellary	-	50	-	50
	Davanagere	-	50	-	50
	Hubballi-Dharwad	-	100	-	100
	Kalaburagi	-	100	-	100
	Mangaluru	-	100	-	100
	Mysuru	-	100	-	100
	Shivamogga	-	50	-	50
	Tumakuru	-	50	-	50
	Vijayapura	-	50	-	50
Ladakh	Leh	20	-5	33	48
Madhya Pradesh	Bhopal	100	-	95	195
	Dewas	-	-	55	55
	Gwalior	70	30	-	100
	Indore	150	-	120	270
	Jabalpur	100	-	100	200
	Sagar	32	-	-	32
	Satna	-	-	20	20
	Ujjain	100	-	-	100
Maharashtra	Ahmednagar	40	-	-	40
	Akola	50	-	-	50
	Amravati	50	-	-	50
	Bhiwandi	100	-	-	100
	Chandrapur	50	-	-	50
	Chhatrapati Sambhaji Nagar	100	-	-	100
	Dhule	38	-10	-	28
	Ichalkaranji	25	-	-	25
	Jalgaon	50	-	-	50
	Kalyan Dombivli	100	-	-	100
	Kolhapur	100	-	-	100
	Latur	50	-	-	50
	Malegaon	-	26	-	26
	Mira Bhayandar	100	-	-	100

	Nagpur	150	-	-	150
	Nashik	50	-	50	100
	Parbhani	-	40	-	40
	Sangli	50	-	-	50
	Solapur	100	-	-	100
	Thane	100	-	-	100
	Ulhasnagar	100	-	-	100
	Vasai Virar	100	-	-	100
Manipur	Imphal	-	-	50	50
Meghalaya	Shillong	50	-	5	55
Odisha	Berhampur	50	-	-	50
	Bhubaneswar	100	-	-	100
	Cuttack	100	-	-	100
	Rourkela	100	-	-	100
	Sambalpur	50	-	-	50
Puducherry	Puducherry	75	-	-	75
Punjab	Amritsar	100	-	-	100
	Jalandhar	97	-	-	97
	Ludhiana	100	-	-	100
	Patiala	50	-	-	50
	SAS Nagar	-	-	100	100
Rajasthan	Ajmer	50	50	-	100
	Alwar	50	-	50	100
	Bhilwara	50	-	-	50
	Bikaner	50	25	50	125
	Jaipur	150	-	300	450
	Jodhpur	50	50	25	125
	Kota	50	50	-	100
	Sikar	-	-	50	50
Telangana	Udaipur	50	-	-	50
	Nizamabad	-	-	51	51
Uttarakhand	Warangal	-	-	100	100
	Dehradun	100	-	-	100
	Haridwar	50	-	-13*	37
	110 cities	5512	1781	2349	9642

*Bus demand was reduced by 12 Nos. in Yr 2025 and 1 No. in Yr 2026.

Note: Bidar doesn't fall under the category of eligible cities as per the extant guidelines of the Scheme.